

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:221
ANSWERED ON:24.11.2005
RESERVATION OF POSTS FOR ANGLO INDIAN COMMUNITY
Mcleod Smt. Ingrid

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the past practice of reserving some posts in the operational services in the Indian Railways for the candidates belonging to Anglo-Indian Community is still prevalent;
- (b) if so, details thereof and if not, the reasons therefor;
- (c) whether keeping in view the urgent need for protecting the employment opportunities of the Anglo-Indian Community, it is proposed to revive the system; and
- (d) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI R. VELU)

(a) No, Sir.

(b) In terms of Ministry of Home Affairs Resolution No. 42/21/49 NGS dated 13th Sept. 1950, the reservation which were in force in favour of Anglo-Indians in Railway services in view their special past association, had ceased after the lapse of successive ten years since it's enforcement i.e. 14.8.1947 as per the provisions contained in Article 336 of the Constitution of India.

(c) & (d): Keeping in view the constitutional provision, it can not be revived